

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2211

ANSWERED ON:22.08.2013

CONSTRUCTION OF HOUSES DESTROYED BY NATURAL CALAMITY

Maharaj Shri Satpal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated any scheme for the construction of houses destroyed by natural calamity in Uttarakhand;
- (b) if so, the details thereof and the time by which it is likely to be implemented; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (c) The Government of Uttarakhand had submitted a proposal for construction of 14000 additional houses under IAY as a special package for those BPL families whose houses have been destroyed in the natural calamity.. The proposal was considered by the Empowered Committee on 23.07.2013 and 5000 units have been sanctioned at a total Central cost of Rs.2812.50 lakhs.